

6.
13.9.1993

CCP 349/93 in
OA 1336/93

K. P. Sharma

1403

Director of Estates

Present : Shri V. K. Rao, counsel for petitioner.

Learned counsel for the petitioner submits that since the interim order has been complied with, there is no need to pursue these proceedings. This CCP is accordingly dismissed as becoming unnecessary.

(S. R. Adige)
Member (A)

(S. R. Adige)
Member (A)

Amelinda

(V. S. Malimath)
Chairman

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